

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/01044/2017

Indore, this Thursday, the 14th day of December, 2017

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Gopal Singh Chouhan,
S/o Late B.S.Chouhan,
Age-52 years, Occupation-Service (Chief Law Assistant),
R/o-164, Vyanktesh Nagar,
Airport Road, Indore-452009

-Applicant

(By Advocate –Shri Manuraj Singh)

V e r s u s

1. Union of India, through General Manager,
Western Railways, Church Gate, Mumbai-400020

2. Dy. Chief Personnel Officer (HQ),
Western Railways, Church Gate, Mumbai-400020

3. Dy. Chief Engineer (Construction),
Western Railways, In front of Platform No.1.
Railway Station, Indore-452009

- Respondents

(By Advocate:- Shri Pankaj Jain)

O R D E R (ORAL)

By Navin Tandon, AM:-

The applicant is working as Chief Law Assistant with the respondent department-Railways.

2. He is seeking benefits of pay fixation with effect from 09.09.2008 with arrears and consequential benefits with interest as extended to co-employees.

3. Learned counsel for the applicant submitted that he would be satisfied if a direction be given to the respondents to decide his representation about pay fixation.

4. Learned counsel for the respondents has no objection to it.

5. Therefore, we dispose of this Original Application at the admission stage itself without going into the merits of the case, with liberty to the applicant to file a comprehensive representation mentioning all his grievances within a period of seven days from the date of receipt of a certified copy of this order. Thereupon, the respondents are directed to decide the same with a reasoned and speaking order within a period of 60 days thereof.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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